

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

CP No. 37/Chd/Pb/2022

IN THE MATTER OF:

Abide Exporters Pvt Ltd.

...

Appellant

Versus

**Registrar of companies Chandigarh and
Punjab**

...

Respondent

Under Section: 252 (3), CA 2013

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 19.04.2024.

Sd/-

Court Officer